

DIVISION BENCH

ITEM NO.4

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA NO.351/2024 IN CP (IB) No.94/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S R P CHEMICALS V/S M/S GREATER ARAFAT TANNERS PVT LTD
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Gunjan Jadwani, Adv.

: *For the Applicant/ Liquidator*

ORDER

IA NO.351/2024

Ld. Counsel representing the Applicant/ Liquidator is present through VC.

- 1.** This application has been filed for taking on record the list of the stakeholders as on 31.05.2024. The details of the stakeholders have been given at page no.5 of the present application. Further, an Asset Memorandum has been prepared and the same is also submitted in the form of table placed at page no.8.
- 2.** The list of the stakeholders along with the Asset Memorandum prepared in terms of Regulation 34(1)A of IBBI (Liquidation Process) Regulations, 2016 are taken on record.
- 3.** Accordingly, IA No.351/2024 stands disposed off.
- 4.** Let the main matter to come up on the date already fixed i.e. on 5th August, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

22nd July, 2024

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**